

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.12.2016

ORDER NO. 186 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 183 of 2016 for CESTAT Delhi to the extent indicated below :-

From 26.12.2016 to 30.12.2016 at 10.30 a.m. Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

From 26.12.2016 to 30.12.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member matters as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar